

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 5/2011
in
Petition No. 94/2010**

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member

DATE OF HEARING:9.6.2011

DATE OF ORDER: 6.9.2011

In the matter of

Review of the order dated 17.3.2011 in Petition No. 94/2010 relating to approval under sub-section (4) of Section 28 of Electricity Act, 2003 read with Regulation 4 of Central Electricity Regulatory Commission (Fees and charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for Southern Regional Load Despatch Centre (SRLDC) Charges (POSOCO Portion) for the control period 1.4.2009 to 31.3.2014.

Power System Operation Corporation Ltd. (POSOCO)

Petitioner

Vs

Users under the category of Generating Stations and Sellers

- 1 General Manger, RAMAGUNDAM STG I & II
National Thermal Power Corporation
RSTPS, Jyothi Nagar, Dist. Karim Nagar, A.P. 505 215
- 2 General Manger, RAMAGUNDAM STG III
National Thermal Power Corporation
RSTPS, Jyothi Nagar, Dist. Karim Nagar, A.P. 505 215
- 3 General Manger, NTPC, TALCHER STG II
Angul, Orissa-7591011
- 4 General Manger, NLC TPS II STG I
Neyveli Lignite Corpn. Ltd ,
Thermal Power Station II, Neyveli 607 807, Tamil Nadu
- 5 General Manger, NLC TPS II STG II
Neyveli Lignite Corpn. Ltd ,
Thermal Power Station II, Neyveli 607 807, Tamil Nadu

- 6 General Manger,NLC TPS I EXPANSION
Neyveli Lignite Corpn. Ltd
Thermal Power Station I (Expn.), Neyveli 607 807,
Tamil Nadu
- 7 Station Director,MAPS
Nuclear Power Corpn. Of India Ltd
Madras Atomic Power Station, Kalpakkam – 603 102,
Tamil Nadu
- 8 Station Director, KGS UNITS 1&2
Nuclear Power Corpn. Of India Ltd
Kaiga Generating Station, Kaiga – 581 400, Karwar,
Karnataka
- 9 Station Director, KGS UNIT 3
Nuclear Power Corpn. Of India Ltd
Kaiga Generating Station, Kaiga – 581 400, Karwar,
Karnataka
- 10 Chairman & Managing Director, LANCO, KODAPALLI
LANCO KONDAPALLI POWER PVT. LTD
Kondapalli, Ibrahimpatnam Mandal, PIN 521 228 (A.P.)

Users under the category of Distribution Licensees and Buyers

- 11 Executive Director SR-II,Power Grid Corporation of
India,Southern Regional Transmission System – II
32, Race Course Raod, Bangalore – 560 001
- 12 Chairman &Managing Director ,APTRANSCO
Vidyut Soudha, Hyderabad – 500 082
- 13 Managing Director ,KPTCL
Cauvery Bhavan, Bangalore-560 009,Karnataka
- 14 Chairman ,KSEB, Vaidyuthi Bhavanam, Pattom
Trivandrum-695 004, Kerala
- 15 Chairman , TNEB,144, Anna Salai
Chennai – 600 002, Tamil Nadu
- 16 Secretary (Power),Electricity Dept. of Pondicherry
Pondicherry – 605 001
- 17 Goa Electricity Board,Office of Chief Electrical Engineer
(Electrical),Govt. of Goa, Vidyuth Bhavan, 3rd Floor,
Panaji, Goa-403001

Users under the category of Inter State Transmission Licensees

- 18 Executive Director SR-II,Power Grid Corporation of
India,Southern Regional Transmission System – II
32, Race Course Raod, Bangalore – 560 001

Respondents



Following were presents:

1. Shri S.K.Soonee, POSOCO
2. Shri P.R.Raghuraman, SRLDC
3. Shri V.Suresh, SRLDC

ORDER

This application has been filed by Power System Operation Corporation Ltd. (POSOCO), the petitioner herein, seeking review of the order of the Commission dated 17.3.2011 in Petition No. 94/2010 under which fees and charges of SRLDC (POSOCO Portion) was approved for the control period 1.4.2009 to 31.3.2014.

2. The petitioner in its letter dated 17.8.2011 has sought the permission of the Commission to withdraw the present petition and file an appropriate application.

3. The prayer of the petitioner is accepted. Accordingly, Review Petition 5/2011 in Petition No. 94/2010 is disposed of as withdrawn.

Sd/-
(V.S.VERMA)
MEMBER

sd/-
(S.JAYARAMAN)
MEMBER

sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON